

**Promotion of T.G.T. Teachers of
Kendriya Vidyalayas**

961. SHRI ANBARASU ERA: Will the THE MINISTER OF HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether T.G.T. teachers in Kendriya Vidyalayas were promoted since last two years;

(b) if not, the reasons thereof; and

(c) when are they going to be promoted?

THE THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) to (c). Promotion of Trained Graduate Teachers as Post Graduate Teachers could not be effected during 1989-90 due to a writ petition filed by the National Society of Physical Education Teachers before the Madras High Court, praying that they may also be made a feeder cadre for promotion to the post of Post Graduate Teachers as is done in the case of Trained Graduate Teachers. Since the matter is subjudice, no action can be taken till a final decision of the Court.

**Streamline the procedure of 'C' and 'D'
Forms**

962. SHRI SARJU PRASAD SAROJ: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the fact that a large number of Cooperative Group Housing Societies of Delhi have allotted flats to their members but the same are lying unoccupied for months together for want of approval of forms 'C' and 'D' by D.D.A. thereby aggravating the acute housing shortage; and

(b) if so, the steps proposed to be taken to streamline the procedure governing ap-

proval of Forms 'C' and 'D' and 'D' by D.D.A.?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) Delhi Development Authority has reported that out of 280 'C' Forms only 11 are pending and out of 251 'D' Forms only 23 are pending. This is because the relevant Societies have not completed the works.

(b) Does not arise in view of (a) above.

Blending of Edible Oils

963. SHRI SANAT KUMAR MANDAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the National Dairy Development Board (NDDB) have urged the Union Government to legalise the mixing of various edible oils with low-priced imported ones, so as to check soaring prices of edible oils;

(b) if so, the reaction of the Union Government thereto;

(c) whether the mixing of edible oils is fraught with the attendant risk of adulteration;

(d) whether the existing practice of checking the quality of edible oils is lax and as such most of the cases of adulteration are not formally detected even when the samples are tested in the Laboratory; and

(e) if so, the steps proposed to be taken to make such tests fool-proof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) Yes, Sir. NDDB have requested the Union Government to allow blending of groundnut oil with imported palmolein.

(b) and (c). No decision has been taken so far.

(d) and (e). Analytical methods available at present can not quantify the precise proportion of different oils in an admixture. It is, however, possible to eliminate misuse of the blending facility by stipulating that blended oils can be marketed only in sealed retail size packs with proper declaration and Agmark certification.

Aid for silk production

964. SHRI K. KRISHNA RAO:
SHRI C. P.
MUDALAGIRIYAPPA

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government planned to double the production of silk in Karnataka in the recent years;

(b) if so, the details thereof; and

(c) the total assistance provided to the Karnataka Govt. from the World Bank and other sources for promotion of silk during the last two years?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) There is a plan to increase the raw silk production in Karnataka from 5317 tonnes to 9000 tonnes during VIII plan period.

(b) Besides implementation of normal sericulture development plan schemes, a World Bank/Swiss assisted National Project is being implemented in Karnataka by the Central Silk Board and the State Government.

(c) The following assistance has been provided to the Govt. of Karnataka under the World Bank and other externally assisted projects:-

Rs in Crore

1.	National Sericulture project (1989-90)	14.13
2.	Dutch Assisted Sericulture Project (1980-90)	3.50
3.	Indo-Dutch Collaboration Project on control of Uzifly (1987-90)	0.32

Livable Cities

965. SHRI SHANTARAM
POTDUKHE:
SHRI RAM NAIK:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the study conducted by the 'Population Crisis Committee, Washington', which inter-alia states that none of

the Indian cities including metropolitan cities viz. Delhi, Bombay, Calcutta and Madras can be considered as livable;

(b) if so, the reasons thereof;

(c) the reaction of the Union Government in this regard; and

(d) the steps taken/being taken to make at least the cities mentioned above as livable?